*94. DR. SALIG RAM rf
SHRI KRISHAN KANT:
SHRI ARJUN ARORA:
SHRI R.P. SINHA:

Will the Minister of HOME AFFAIRS be pleased to state :

- (a) what is the total number of incidents of violence in the country during the recent Lok Sabha elections; and
- (b) what was their impact on the conduct of elections?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) A statement based on information available with the Central Government is laid on the Table of the House.

(b) The incidents of violence have not in any manner affected the people's confidence in themsolves and their faith in the processes of democracy.

STATEMENT

Name of States/ Union Territory	Number of inci- dents of violence in connection with the recent elections
1. Andhra Pradesh	104
2. Assam	17
3. Bihar	158
4. Gujarat	61
5. Haryana	21
6. Jammu and Kashmi	r 14
7. Kerala	158
8. Madhya Pradesh	51
9. Maharashtra	45
10. Mysore	36
11. Nagaland	4

†The question was actually asked on the floor of the House by Dr. Salig Ram.

Name of States/ Union Territory	Number of inci- dents of violence in connection with the recent elections
12. Orissa	19
13. Punjab	10
 Rajasthan 	45
15. Tamil Nadu	370
16. Uttar Pradesh	113
17. West Bengal	1,027
18. Chandigarh	3
19. Delhi	21
20. Andaman & Nicoba	r Islands 1
21. Goa, Daman and Di	
22. Pondicherry	1
23. Tripura	10
TOTAL	2,291

to Question

डा० शालिग्राम: सभापित महोदय इतने बड़े देश में जब चुनाव हो रहे थे और अनेक तत्व इसके वातावरण को बिगाड़ने की कोशिश कर रहे थे तब भी हमारे यशस्वी प्रधान मंत्री महोदय की कृपा से और उनकी दूरंदेशी से चुनाव निहायत खूबी से निकल गए, बहुत थोड़ी घटनाएं हुई हैं. . .

श्री समापति : ग्राप सवाल पृछिए ।

डा॰ शालिश्राम : I am asking the question.

हमारे प्रदेश में एक भी घटना नहीं हुई है। तो मैं गृह मंत्री महोदय से पूछुंगा कि क्या वे यह बताने की कृपा करेंगे कि इन घटनाओं में कुल कितनी हत्याएं हुई हैं और कितने उम्मीदवार थे जो इन घटनाओं में मारे गए हैं। श्री कें बौं पन्त: सभापति जी, एक मृत्यु हुई पब्लिक मीटिंग के डिस्टर-बेसेज में इन्टर-पार्टी क्लेशेज में 244, जिसमें पश्चिमी बंगाल में 215.

श्री महाबीर त्यागी: मरे।

श्री के० सी० पन्त : जी हां। Thirteen case: of breach of peace during polling.

SHRrKRISI AN KANT: May I know from the boa. N imster what was the nature of the incidents Was it intimidation of the voters not to ^o to the polling booth? What other tyr-:S of incidents took place? Secondly, has lie Government any information as to which parties were behind the incidents? And lastly, mayl know about this? E en after the elections, Mr. Nepal Roy, a Congress MLA from West Bengal has bee i dastardly murdered. Have the Governmer, tried to inquire into that and have they any information as to which political party is behind that murder?

SHRIK. C. PANT: Sir, we did receive complaints regarding intimidation of the voters from v: ious States, and I believe the Election Commission also received similar report:. The incidents referred to cover a wiie range; some of them are very minor, some of them are major. And they are divided into three categories in the document before me. Disturbances at public meetings is one category; inter-party clashes is the second category and cases of bread of the peace during polling are in the thi d category. About disturbances at pubic meetings, in Haryana for instance, 'here were eight instances. But no one wa injured or killed. Therefore obviously the \(^{J}\) are very minor incidents. But in West Bengal there was one incident of disturbance at a public meeting in which 40 people Wire injured. Therefore, the nature of the incidents varies from very minor to major incidents. As regards Shri Nepal Roy, the latest information that I have with me is that one man has been arrested i I connection with his murder.

Investigations are going on and at this stage, I cannot say anything more.

SHRI KRISHAN KANT: I asked a question whether there were any political parties behind the incidents because the number in the statement is West Bengal 1027 and Kerala 158. 1 want to know whether any political party is behind that.

SHRI K. C. PANT: Sir, before giving a definite answer to this question, 1 should like to get information from the State Governments.

SHRI ARJUN ARORA: Apart from West Bengal, Andhra Pradesh, Kerala, Tamil Nadu and UP are the States which have scored a century. In Tamil Nadu the number of incidents is 370. May I know which were the political parties in Andhra Pradesh, Bihar, Kerala, Tamil Nadu and UP which were found indulging in violent activities during the election?

SHRI AKBAR AL1 KHAN: Bihar also.

SHRI K. C. PANT: Sir, as I aid in my main reply, the informations that I am giving is from our sources. Normally, we await rep lies from the State Governments before we place any information before the House. But in this case, because this concerns the elections and the House is naturally interested and the Central Government has a particular responsibility in this matter, 1 have placed the figures that we have, before the House. But if I have to go beyond this, 1 think 1 should await replies of the State Government.

SHRI A.P. CHATTERJEE: Sir, mayl know from the hon. Minister whether in Bihar the violence was to this extent that elections in more than 40 booths could not at all be held? And will the hon. Minister also enlighten the House that apart from the figures that he has given here in regard to West Bengal there has not been a single case where the election could not be held in a particular booth there? That is the second question. In connection with this, Mr. Chairman, 1 also ask him to answer in regard to Shri Nepal Roy,

whether he really suppressed the news by not disclosing to this (louse that as far as Mr. Nepal Roy's murder is concerned, today's Statesman says that a person has been arrested for complicity in the murder and he is an anti-social clement, and that it has been stated by the police that he has no connection with the CPM, though certain Members of this House—particularly a person whom I know and who is called an important person—were trying to malign our party the CPM, with the murder? Is it not a case of goondas falling out over the share of the loot? These are my three questions.

SHRI K. C. PANT: I shall require notice so far as the specific number of polling booths where general election did not take place is concerned. It is a general proposition . . .

SHRIA.P.CHATTERJEE: Why general proposition? I have put a specific question.

MR. CHAIRMAN: Now please listen...

SHRI K. C. PANT: During the first three general elections the elections passed off very peacefully. But in the fourth general elections there was a tendency to resort to violence.

SHRI A. P. CHATTERJEE : On a point of order, Sir . . .

MR. CHAIRMAN: No, please.

SHRI A.P. CHATTERJEE :I must raise my point of order. I am on my privilege as a Member of this house. I am on a point of order. . . .

MR. CHAIRMAN: Please sit down.

SHRI A.P. CHATTERJEE :I must raise my point of order . . .

MR. CHAIRMAN : Please sit down. I will call you later.

SHRI A.P. CHATTERJEE: I will raise my point of order here and now ...

MR. CHAIRMAN : On your point of j order I will call you later. Now please sit down

SHRI A.P. CHATTERJEE: We ate not here to hear this nonsensical reply. 1 am asking whether there were 45 booths in Bihar alone where general elections were not hold

MR. CHAIRMAN: You are disturbing the proceedings of the House.

DR. K. MATHEW KURIAN: I have a submission to make. You allowed many points of order. He should also be allowed...

SHRI A.P. CHATTERJEE: We do not want to hear this nonsense. . .

श्री राजनारायण: श्रीमन्, जरा देखिये, वे प्वाइंट ग्राफ ग्राइंर रेज करना चाहते हैं। उन को सुनिये। उन को न सुनना संसदीय परंपरा के विरुद्ध है।

DR. K. MATHEW KURIAN: Why did you allow points of order raised by others?

MR. CHAIRMAN: 1 rule it out.

SHRI M.S. GURUPADASWAMY: How can you rule it out unless you hear what is the point of order.

SHRI A.P. CHATTERJEE: You must allow me to raise my point of order...

MR. CHAIRMAN: Please sit down first.

SHRI A.P. CHATTERJEE: I have a right to put my point of order. It is my privilege as a Momber of this House to raise my point of order. 1 am a Member of this House. I am here by nobody's charity. I am not here by the charity of the Chairman. 1 have been elected by the West Bengal Assembly.

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MR. CHAIRMAN: I ask you to sit. I say that if there s anything left unanswered I will cull upon him to answer it.

.SHRI S.D. MISRA: How do you know what he wants to say unless you allow him to r; se it '?

What is your pc nt of order?

श्री राजनारायण: श्रीमन्, मेरा एक निवेदन है कि इनका प्वाइंट ग्राफ ग्राडर महत्वज्ञन्य हो ज येगा यदि ग्राप जैसे चल रहे हैं वैसे चलेंगे । प्वाइंट श्राफ ग्राईर को पहले सुनिये।

श्री सभापति : ग्राप वैठिये।

श्री राजनारायण : श्राप विगड्ते क्यों हैं ? नहीं बैठेंगे। नहीं बैठेंगे। चेयर को गुस्से में नहीं बोजना चाहिए। चेयर को श्रदब के साथ बोजना चाहिए।

श्री सभापनि : ग्राप बैठ जाइये।

SHRI A.P. CI IATTERJEE: 1 have asked a specific questii n in regard to this whether in Bihar electic is could not be held at 45 booths due to violence and whether that thing never hapr -med in West Bengal where elections were going on. The hon'ble Minister was trying to give an abstract general proposi on. He has no right to do that. He n ust answer this question first. And if lie has any philosophical disquisition to i lake which he must have learnt elsewhere he must do it after answering the question.

MR. CHAIRMAN: This is no point of order.

SHRI A. P. CHATTERJEE: Why is this not a point of order? We have not come here to listen to his philosophical speeches; it is not election

MR. CHAIRMAN: Please sit down. Let him first finish the answer. This is no point of order. 1 have given my ruling.

DR. K. MATHEW KURIAN: On the 1st April there should be some humour.

SHRI K. C. PANT: Before this violent interruption, 1 was trying to say that whatever the questions and answers about violence outside, I do not think violence should be imported into this House. I was only explaining that in the last three general elections, the elections passed olT peacefully. In the Fourth General Election, a tendency to violence and intimadation showed up, asalso during the mid-term polls. During the elections just gone by, in Bihar also, I think, re-poll was ordered for certain constituencies and certain polling stations. I do not have the exact number with me.

SHRIA.P.CHATTERJEE: No., no.

MR. CHAIRMAN: I have said, let him finish first.

SHRI A. P. CHATTERJEE: On a point of order again. (Interruptions) The Minister can say that at one public meeting in West Bengal 40 persons were injured, but hs has no information to say that in 45 booths in Bihar, election could not be held: he has no information on that. What kind of a Minister is he 1

(Interruptions)

SHRIK. C.PANT : If it satisfies my hon. friend, in Aligarh also there was trouble and election had to be postponed.

SHRI A. P. CHATTERJEE: I had asked about Bihar

SHRI K. C. PANT: It is not only in West Bengal but wherever domocracy is threatened, people are intimidated and violence is resorted to, we are against it. And if there is more violence in West Bengal, my hon. friend is also responsible for it.

SHRI A. P. CHAfTERJEE: Vou have not answered my question.

MR. CHAIRMAN: Next question.

श्री राजनारायण : श्रीमन्, एक हमारा व्यवस्था का सवाल है।

श्री सभापति : श्राप व्यवस्था के सवाल में यह एक प्रश्न भी नहीं होने देंगे।

श्री राजनारायण: श्राघा मिनट। मैं श्रापके द्वारा मंत्री जी से यह जानना चाहता हूं कि वायलेंस के माने क्या हैं? वायलेंस दो तरह का होता है।

MR. CHAIRMAN : This is no point o f order.

श्री राजनारायण: एक स्थूल हिंसा ग्रीर एक सूक्ष्म हिंसा होती है। एक स्थूल हिंसा होती है।

MR. CHAIRMAN : No, this is no point of order.

श्री राजनारायण: विङ्ला की स्रोर से रजाई का बांटना और मोहन की स्रोर से शराब का देना यह वायलेंस में आयेगा या नहीं।

MR. CHAIRMAN: No, please sit down.

श्री राजनारायण : मैं श्रापसे एक्स-प्लेनेशन चाहता हं।

MR. CHAIRMAN: No, no, please sit down.

श्री राजनारायण : ग्रापको ग्रयिकार है। श्री सभापति : मैंने कह दिया, this is no point of order.

श्री राजनारायण: हिसा के माने क्या हैं? मेरी समक्त में इन्दिरा गांधी की श्रोर से बिड़ला का रजाई का वितरण भी हिसा है, मोहन का शराब का बांटना भी हिसा है। कैलेंडर बांटना भी हिसा है, जयपुरिया का बोती बांटना भी हिसा है।

SHRI ARJUN ARORA: On a point of order, Sir. Can a Member . . .

श्री राजनारायण : अव श्राप उनको एलाऊ करेंगे।

MR. CHAIRMAN : Mr. Arora, I have ruled him out of order.

SHRI ARJUN ARORA: That is why I am raising a point of order.

श्री राजनारायण: श्रीमन्, श्रापने क्या श्रार्डर दिया। मैं समक्षता हूं कि श्रव महात्मा गांघी की वात नहीं चलेगी। गांघी जी ने कहा है कि हिंसा दा तरह की है, एक स्थूल श्रीर एक सूक्ष्म। तो यहां स्थूल हिंसा का विवरण है, वर्णन है। सूक्ष्म हिंसा का भी वर्णन यहां है या नहीं, यह वताइये।

श्री सभापति : राजनारायसा जी, आप फिर खड़े हो गये।

SHRI ARJUN ARORA: Please hear me for a moment, Sir. Is it open to a Member to stand up on a point of order aid try to explain away his defeat by levelling false charges against the winner?

MR. CHAIRMAN: This is no point of order, Mr. Arora. Please sit down.

SHR[ARJUN ARORA : No Sir, I am c.>ming to the point of order.

(Interruptions)

श्री सभापति : राजनारायसा जी, ग्राप वैठिये तो ।

श्री राजनारायण: श्रीमन्, में श्रापसे कह रहा हूं कि धाप कृपा कर के गांधी जी को पढ़िये। गांधी जी ने कहा है कि हिंसा के दो रूप हैं, एक स्थूल ग्रीर एक सूक्ष्म।

श्रीसभापनि: प्वाइंट ग्राफ ग्राइंट रूल्स के मुताबिल होता है।

श्री राजनात्यण : मैं यह जानना चाहता हूं कि माननीय मंत्री जी ने सूक्ष्म हिंसा का भी वणन किया है या स्थूल हिंसा का ही।

SHRI ARJU i ARORA: Sir, my point of order is vei t simple. If a Member abuses the privil ge of raising a point oforder and you merel> rule that it is not a point or order, the n ed of the situation is not met. In such.ases, his remarks should be expunged fro a the record of the House.

MR. CHAU MAN: The Question Hour is over.

12 Noon

SHRIARJUr ARORA: Sir,the Question Hour is o\or but the point of order is never over.

SHRI A. P. CHATTERJEE: 1 would like to know vhothor Mr. Arjun Arena is an Young 1 nk or not. He seems to be old. In spi e of that he is an Young Turk.

श्री राजनारायण: श्रीमन्, मै आपसे निवेदन करता हू कि आप प्राइम मिनिस्टर साहिबा को भी 2 मिनट यहां सदन में विठाइये।

श्री सभापति : देखिए, मुझे काम करने दीजिए । मैं एजेन्डा के हिसाव से चल रहा हूं। श्री राजनारायण: हर मेम्बर को ग्राधिकार है कि ग्रापसे रिक्वेस्ट करे। मैं ग्रापसे निवेदन करने का ग्रास्तियार खो चुका हूं क्या? (Interruptions) ग्राप ग्रपने दिल से पूछिए कौन हारा है?

श्री म्रजुन मरोड़ाः जो जीता है वह लोक सभामें जाकर बैठा है। द्याप लोक सभामें जाकर बैठें।

श्री राजनारायण: श्रीमन्, श्राप जरा कृपया श्रर्जन श्ररोड़ा जी को समभा दीजिए। देखिए मैं श्रापसे निवेदन कर रहा हूं, श्राप कृपा करके श्रर्जन श्ररोड़ा को समभा दीजिए, यह हमारे मित्र हैं। श्राज श्रर्जन श्ररोड़ा देख रहे हैं कि पं० जवाहरलाल नेहरू, श्री मोहम्मद श्रली जिन्ना, सम्पूर्ण कम्युनिस्ट पार्टी कन्डेम्ड खड़े हैं—दो राष्ट्र का सिद्धान्त श्राज धूल-धुसरित हो गया है, दो राष्ट्र का सिद्धान्त श्राज धूल-धुसरित हो गया है, दो राष्ट्र का सिद्धान्त श्राज धूल-धुसरित हो गया है, दो राष्ट्र का सिद्धान्त मिट्यामेट हुआ, फिर मी शर्म नहीं श्राती। बहुत सत्ता-लिप्सा-वादी निकले दोनों, नेहरू श्रीर जिन्ना। श्राज वेईमानी से इन्दिरा जी जीत कर लोक सभा में बैठी हैं। इसका पर्दा खले।

श्री श्रर्जुन श्ररोड़ा: राजनारायए। जी को मैं मित्र के नाते बताना चाहता हूं कि मैंने दो राष्ट्र का सिद्धान्त कभी स्वीकार नहीं किया।

SHORT NOTICE QUESTION AND ANSWER

CAUSE OF EARTHQUAKE AT KOYNA

*SHR1 A. G. KULKARM: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether a meeting of scientists under the auspices of the UNESCO held in Paris,